

**IN THE COURT OF SH. AJAY KUMAR KUHAR,  
SPECIAL JUDGE (PC ACT) (CBI)-09) (MPs/MLAs CASES),  
ROUSE AVENUE DISTRICT COURTS, NEW DELHI.**

ECIR/HQ/19/2017

U/S 3, 4 PMLA, 2002

Deepak Talwar and Oth. Vs. Directorate of Enforcement

28/04/2020

Presence:

(Through Cisco Webex Meeting App)

Ld. Senior Counsel Sh. Hariharan with Ld. Defence Counsel Tanveer Ahmed Mir for applicant / accused Deepak Talwar.

Ld. Special Public Prosecutor Sh. Amit Mahajan and Ld. Public Prosecutor Sh. Nitesh Rana Mr. Saurabh Mehta I.O.

Hearing of the case through Video Confrence via Cisco Webex Meeting App has been facilitated by the Office of District and Sessions Judge ,RADC.

Matter was listed for arguments today. Both the parties have filed written synopsis of arguments as directed on 24/04/2020.


I have heard arguments from Sh.Hariharan Senior Advocate and Sh. Tanveer Ahmad Meer, ld.Counsels for the applicant Deepak Talwar from 2 pm to 3.30 pm.

Sh.Nitesh Rana Advocate for ED submits that Sh,Amit Mahajan Senior counsel for ED will adduce the arguments and will take more than one hours time so if possible matter may be listed tomorrow at 2. pm.

Heard. Opposite counsels have no objection.

Thus ,with consent of both the parties mater is posted for argument on bail application by Ld. Counsel for ED at the mutually agreed time at 2 pm on 29/04/2020, through Video Conference.



  
28/04/2020

A copy of this order is being sent through WhatsApp to Sh.Vivek P.A. to Ld. District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue District Courts, New Delhi and Incharge , Computer Branch ,RADC with a direction to him to upload the same on official website of Delhi District Courts at the earliest and send copy of the Order to concerned parties. A signed hard copy of the order shall be sent to the concerned court as soon as work resumed from the Court premises of Rouse Avenue District Courts, New Delhi.



  
28/04/2020

**(AJAY KUMAR KUHAR)**

**Special Judge (PC Act) (CBI)-09),  
(MPs/MLAs Cases) RADC,**

**New Delhi/28.04.2020**

**AJAY KUMAR KUHAR  
Special Judge (PC Act) CBI-09)  
Rouse Avenue Court Complex  
New Delhi**